

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated Shillong 19th March, 2018

No. HCM.II/184/2015-Estt/1136 : Pursuant to notification No.HCM.II/184/2015/709 dated 5th March, 2018 issued by the Registry, it is hereby notified that Shri M Skhemlon (adhoc Grade – I Judicial Officer), Additional Sessions Judge, Shillong will additionally hold the charge of the Court of Motor Accident Claims Tribunal, Shillong vice Smti D Kharbteng (adhoc Grade – I Judicial Officer) transferred.

By Order,


REGISTRAR GENERAL

MemoNo.HCM.II/184/2015-Estt/1136A Dated, Shillong the 19th March, 2018

Copy for information to:-

1. *The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice(Acting), High Court of Meghalaya, Shillong.*
2. *The Secretary to the Government, Law Department, Shillong*
3. *Smti D. Kharbteng, Judge, Motor Accident Claims Tribunal, Shillong.*
4. *Shri M. Skhemlon, Additional Sessions Judge, Shillong.*
5. *The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.*
6. *Office File*


REGISTRAR GENERAL